

Union of India challenging among other things Section 5 of the Official Secrets Act, 1923 on the ground that the same is ultra-vires to Article 14, 19(1)(a) and 21 of the Constitution.

### Official Language

773. SHRI PROBEN DEKA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Assamese, the official language of Assam is not being used in the Central Government offices located in the State;

(b) whether it has come to the notice of the Government that due to non-usage of Assamese, the local people are put to great hardship in Assam;

(c) whether the Government had issued an order to ensure that sign boards, rubber stamps, logos etc. of all Central Government offices and establishments in the State are in trilingual form with Assamese at the top; and

(d) if so, the steps being taken by the Government to ensure compliance of the order ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI) : (a) to (d) Hindi is the official language of the Union Government. There is an arrangement for working in Hindi and English only, in the offices of Central Government. But for public convenience, the Government have issued orders regarding use of regional language, Hindi and English, in the same order, in rubber stamps, name plates, notice-boards, letter heads, logos etc. in the offices of Central Government located in non-Hindi speaking areas. Responsibility for compliance of orders regarding use of official language lies with the concerned departments/offices, however, in case any information regarding violation of these orders is received by the officials of D.O.L., action is taken for compliance of these orders in the concerned offices, by them.

[Translation]

### Human Bombs

774. DR. RAMESH CHAND TOMAR :

SHRI PANKAJ CHOWDHARY :

SHRI RAM SINGH KASHWAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Pak trained human bombs have been apprehended recently in Delhi;

(b) if so, the details thereof;

(c) whether any enquiry committee has been constituted in this regard; and

(d) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) Yes, Sir.

(b) to (d) On 27.9.1995, two 'Babbar Khalsa International' activists were arrested and one AK-56 assault rifle with 30 live cartridges and 1.04 Kg. RDX high explosive was recovered from their possession. Further interrogations led to the arrest of their third associate from whose possession 40 live cartridges were recovered. One of the three arrested activists had been trained to act as a human bomb to eliminate one or two political leaders of Delhi.

No enquiry committee has been constituted. However, a case u/s 4/5 Explosive Substances Act, 120-B, 121, 122, 124-A IPC and 25 Arms Act has been registered at Police Station New Delhi Railway Station.

[English]

### 'Complaints Service' of Delhi Telephone Exchange

775. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a proposal to streamline the complaints service of telephone exchange in Delhi particularly in Shakti Nagar exchange, where complaints are not attended to four months together;

(b) if so, the details thereof; and

(c) the time by which the complaints service of this telephone exchange is likely to be computerised ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Mahanagar Telephone Nigam Ltd., has undertaken an ambitious programme to streamline the fault repair service (FRS) in Delhi. As part of this programme, FRS in all exchanges are being computerised in a phased manner. Shakti Nagar exchange FRS computerisation is in hand.

(b) FRS in Rajouri Garden, Karol Bagh, Janakpuri, Laxmi Nagar, Tis Hazari, Sena Bhavan, Rajpath, Nehru Place and Chankypuri exchanges have already been computerised.

(c) FRS of Shakti Nagar Exchange is likely to be computerised during the current financial year.

### Bomb Blasts in Delhi

776. SHRI M.V.V.S. MURTHY :

SHRI RAM PAL SINGH :

SHRI MANORANJAN BHAKTA :

SHRI MANIKRAO HOLDYA GAVIT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether bomb blasts during September, 1995 created a panic in Delhi;